

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 23rd February, 2026

No. LJ (B) 69/2012/86- In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Alertson Nongbri, Additional Deputy Commissioner as the Additional District Magistrate within East Jaintia Hills District, with immediate effect until further orders.

No. LJ(B) 69/2012/86-A- In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Shri. Freddy Passah, Assistant Commissioner as the Executive Magistrate within East Jaintia Hills District, with immediate effect until further orders.

Sd/-

(S.K. Sangma)

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 69/2012/86-B,

Dated Shillong, the 23rd February, 2026

Copy forwarded to:-

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.12/OFF/2024/77, Dt. 16.02.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

S.K. Sangma

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.